

SPECIAL BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1365(KB)2019
IA(I.B.C)/82(KB)2024,
IA(I.B.C)/1377(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	M/S. VASU PUBLICITY VS INDIAN GEM & JEWELLERY IMPERIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra,Adv.] For the Indian Bank
Ms.Namrata Basu, Adv.]
Mr.Amandeep Singh,Adv.]
Ms.Anushka Dhar, Adv.]

O R D E R

1. Ld. Counsel for the Indian Bank present.

2. IA(I.B.C)/82(KB)2024-

- i. This IA has been filed by the Indian Bank to implead its name instead of Mr. Sanjit Kumar Nayak, the Liquidator in IA /1377/KB/2020.
- ii. This IA is accompanied by an affidavit of Chief Manager of Indian Bank.
- iii. This IA is allowed to the extent of impleading the name of Indian Bank in place of Mr. Sanjit Kumar Nayak, the Liquidator in IA/1377/KB/2020 and this IA is accordingly disposed of.

3. Post the matter on **13/06/2024** alongwith other IA.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ